

ITEM NO.3

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5145-5147/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

CHANDRESH YADAV & ORS.

Respondent(s)

Date : 07-10-2025 These appeals were called on for hearing today.

For Appellant(s) : Ms. Srishti Singh, AOR
Mr. Murshlin Ansar, Adv.

For Respondent(s) : Mr. Shankar Divate, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 8 are duly represented. Counter affidavit, if any, be filed in the meantime.

Scanned original records of the High Court and trial Court have been received.

Let soft copy of the same be provided to the learned counsel for the parties.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

MASHROOR ALAM KHAN
Registrar

SDK